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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**



**IA 47 of 2018 in C.P. No. 15/98/NCLT/AHM/2018**

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.02.2018**

Name of the Company: Loganmoy Limited Matheson Trust Co. (BVI) Ltd  
V/s.  
Safeco Hygiene Films Pvt Ltd. & Anr.

Section of the Companies Act: Section 98 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PRATIK Y JASANI	Lawyer	Petitioner	
2.	PAVAN S. GODIAWALA	ADVOCATE	Respondent	} 
3.	ISHAN P. SHAH	"	"	
4.	NAVIN PAHWA WITH RITU SHAH	SR. ADV ADV.	Petitioner	

**ORDER**

Learned Senior Advocate Mr. Navin Pahwa with Learned Advocate Ms. Ritu Shah with Learned Advocate Mr. Pratik Jasani present for Applicant. Learned Advocate Mr. Pavan Godiawala with Learned Advocate Mr. Ishaan Shah present for Respondent no. 1 in IA 47/2018.

Respondents shall file reply within two weeks serving a copy in advance to other side.

Lis the matter 22.02.2018.

  
**MANORAMA KUMARI**  
**MEMBER JUDICIAL**

  
**BIKKI RAVEENDRA BABU**  
**MEMBER JUDICIAL**

Dated this the 2nd day of February, 2018.